

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 23.02.2017
Court No. : 13
Item No. : 46

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14040 OF 2014
WITH PRAYER FOR INTERIM RELIEF

U.O.I. & ORS.

...PETITIONERS

VERSUS

RAM ASHREY TRIPATHI

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 09.05.2014, when the Court was pleased to pass the following order:

“Delay Condoned.
Issue notice.”

Accordingly, show cause notice was issued to the sole respondent on 31.07.2014 through registered A.D. post. Ms. Asha G. Nair, Advocate has put in appearance on behalf of sole respondent and has also filed Counter Affidavit and the same has been included in the paper Books.

Service of show cause notice is complete.

It is submitted that Counsel for the Petitioner has not filed Rejoinder Affidavit so far.

Thereafter, the matter above mentioned was lastly listed before the Hon'ble Court on 21.09.2015, when the Court was pleased to pass the following order:

“List the matter on a non-miscellaneous day.”

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 22nd day of February, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Shreekanth N. Terdal, Advocate
Ms. Asha G. Nair, Advocate

ASSISTANT REGISTRAR

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 21.09.2015
Court No. : 6
Item No. : 56

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14040 OF 2014
WITH PRAYER FOR INTERIM RELIEF

U.O.I. & ORS.

...PETITIONERS

VERSUS

RAM ASHREY TRIPATHI

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 17.08.2015, when the Court was pleased to pass the following order:

“Four weeks' time is granted to the
learned counsel for the petitioner to file
rejoinder affidavit, as prayed for. List
thereafter.”

It is submitted that pursuant to aforesaid orders Counsel for the Petitioner has not filed the Rejoinder Affidavit so far.

Service of Show Cause Notice is complete.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 17th day of September, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Shreekant N. Terdal, Advocate

Ms. Asha G. Nair, Advocate

ASSISTANT REGISTRAR

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 23.03.2015
Court No. : 6
Item No. : 65

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 14040 OF 2014
WITH PRAYER FOR INTERIM RELIEF

U.O.I. & ORS.

...PETITIONERS

VERSUS

RAM ASHREY TRIPATHI

...RESPONDENTS

OFFICE REPORT

The matter above mentioned was listed before the Hon'ble Court on 09.05.2014, when the Court was pleased to pass the following order:

“Delay Condoned.
Issue notice.”

Accordingly, show cause notice was issued to the sole respondent on 31.07.2014 through registered A.D. post. Ms. Asha G. Nair, Advocate has put in appearance on behalf of sole respondent and has also filed Counter Affidavit and the same is being circulated to the Hon'ble Court.

Service of show cause notice is complete.

Thereafter, the matter above mentioned was lastly listed before the Court of Ld. Registrar on 12.02.2015, when he was pleased to pass the following order:

“Counter affidavit of the sole respondent is already filed.
Registry to process for listing before the Hon'ble Court as per rules.”

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 21st day of March, 2015.

ASSISTANT REGISTRAR

Copy to:

Mr. Shreekant N. Terdal, Advocate

Ms. Asha G. Nair, Advocate

ASSISTANT REGISTRAR